

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

28

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187&188/2018 in CP No. 50/2015
NAME OF THE COMPANY	Divya Retreat Ltd
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Ltd & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V. VANSHI KRISHNA	Adv.	BVHKAssociates@gmail.com 8919448958	S.V. Vanshi

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Aneesh for Mr V. Manish Kumar (for R-3,4,5)	Advocate	9849463226	V. Aneesh

ORDER

Learned counsel Mr.S.V.Vanshi Krishna present for Applicant. Learned counsel Mr.V.Aneesh for Mr.Manish Kumar present for R3 to R5.

Counter filed in IA 187/2018.

Counsel for Respondent in IA 188/2018 requested time to file counter.

Counter shall be filed within one week in IA 188/2018.

List IAs along with CP on 27.07.2018.


MEMBER JUDICIAL